

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 319
58(ND)/2008

IN THE MATTER OF:

M/s. Agya Holdings Pvt Ltd. & Anr	Petitioner/Applicant
Vs.		
M/s Agya Bootmalt Pvt Ltd. & Ors.	Respondent

Order under Section 397/398

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Jagdeep Anand, Adv.
For the Respondent : Mr. Abhishek Kumar, Ms. Garima Kaul, Adv.

ORDER

In compliance with the order dated 11.09.2023, the parties have uploaded the pleadings.

List the matter **on 03.06.2024** for physical hearing.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay